

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

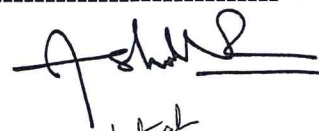

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/54/2016  
**NAME OF THE PETITIONER(S)** : M. Othiswami & Another  
**NAME OF THE RESPONDENT(S)** : Vijaya Raja Agro Hi-Tech Private Limited & 4 Others  
**UNDER SECTION** : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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**REPRESENTATION BY WHOM**

1. R. VIDHYASHANKAR R. ASHOK KUMAR	} Counsel for Petitioners	 R. Ashok Kumar
2. A.K. MYLSAMY P.M. VATSALA	} Counsel for R <sub>1</sub> - R <sub>3</sub>	
3. K.V. DHANAPALAN J. BHAVANI	} Counsel for R-5	 J. Bhavani

**ORDER**

Shri R Ashok Kumar, counsel for petitioners present. Shri A K Mysamy, counsel for R1 to R3 and Ms J Bhavani, counsel for R5 are present. Counsel for petitioner prayed time for submitting arguments as the senior counsel is held up at Bengaluru. Time extended at request. Put up on **13.06.2017 at 10.30 A.M.**

  
 (Ch. Md. Sharief Tariq)  
 Member (Judicial)

  
 (K. Anantha Padmanabha Swamy)  
 Member (Judicial)